

EASTERN REGION:

Sl.No.	Name of the Company	Name of ROC	Status of action initiated under Section 63/68 and 628 of the Companies Act, 1956 for mis-statement in the prospectus, fraudulently inducing persons to invest money and for false statement etc.	Status of FIR filed under Indian Penal Code (IPC)
1.	Ambuja Zinc Limited.	Patna	Case is pending due to non appearance of directors. Warrant/ Summons have been issued.	Investigation has been completed.
2.	Asian Vegpro Industries Ltd.	Kolkata	Cases u/s 68 was disposed with a fine of Rs.20,000/- and cost Rs.8000/- Cases u/s 63 and 628 are pending at various stages.	The police has filed Final Report. Date has to be fixed in the Court of Addl.C.M.M Calcutta for hearing the objection petition filed by ROC.
3	Bodh Gaya Ceramics Limited.	Patna	Case is pending due to non appearance of directors. Warrant/ Summons have been issued.	Investigation is under progress.
4.	Cilson Organics Limited.	Patna	Case is pending due to non appearance of directors. Warrant/ Summons have been issued.	Investigation is under progress.
5.	Grapco Mining & Co. Limited.	Kolkata	Next date is fixed for service return.	Investigation has been completed. However, the matter is again being taken up with Police Department for reopening the

				investigation.
6.	Kiev Finance Limited.	Kolkata	Case against 2 accused disposed u/s 63 with a fine of Rs.4000/-and cost of Rs.2000/-For others next date is fixed for proclamation Report. Next date is fixed for cases u/s 68 and 628 for fresh particulars and for warrant of arrest respectively.	The police has filed Final Report. Date has to be fixed in the Court of Addl.C.M.M Calcutta for hearing the objection petition filed by ROC.
7.	Oriental Remedies and Herbals Limited.	Kolkata	Next date is fixed for case u/s 68 for Proclamation Report. Case u/s 63 is pending.	Investigation has been completed. However, the matter is again being taken up with Police Department for reopening the investigation.
8.	Quality Pharmaceuticals Limited.	Kolkata	Cases are pending	Investigation is under progress.
9.	SSK Fiscal Services Limited.	Kolkata	Two accused were discharged as the court observed that they were not directors at the relevant time. One accused pleaded guilty and fined Rs. 2000 in each case with a cost of Rs. 1000 in each case. For others cases are pending.	Investigation has been completed. However, the matter is again being taken up with Police Department for reopening the investigation.
10.	Saket Extrusion Limited.	Kolkata	Next date is fixed for execution return and for warrant of arrest u/s 63 & 68 respectively.	The police has filed Final Report. Date has to be fixed in the Court for hearing the objection petition filed by ROC.
11.	Shri Vaishnavi Printing &	Patna	Case are pending due to non	Investigation is under

	Dyeing Limited.		appearance of directors .Warrant have been issued.	progress.
12.	Universal Vita Alimentare Ltd.	Cuttack	Case is pending due to non appearance of directors. Summons have been re-issued.	Investigation is under progress.
13.	Western India Industries Limited.	Kolkata	Next date is fixed for service return.	Investigation has been completed. However, the matter is again being taken up with Police Department for reopening the investigation.

NORTHERN REGION:

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1.	Star Electronics Limited	Delhi	Mr. Rajest Arora is Proclaimed Offender. Mr. Basant Kumar has moved to High Court and disposed off. The case is now pending with Tiz Hazari Court. Next date of hearing is fixed.	The investigation is under progress. Investors complaints not available with police.
2.	Zed Investments Limited	Delhi	Mr. Zile Singh, Mr. Anil Kumar and Mr. Neeraj Kumar are Proclaimed Offenders and others are appearing for cross examination.	The investigation is under progress. No investors complaint has been received against the company.
3.	Simplex Holding Limited	Delhi	Accused are convicted.	The investigation is under progress.
4.	Hoffland Investments Limited	Delhi	All directors are appearing. Next date is fixed for cross examination.	The investigation is under progress. Investors complaints not available with police.
5.	Kedia Infotech Limited	Delhi	Except Mr. S.N.Dixit and Mr. B.K. Bagchi others are not appearing	FIR not filed as they are regular in filing in

			and Non bailable warrant is pending against them.	Statutory Returns.
6.	Vermani Steel Strips Limited	Delhi	Cases under Section 68 discharged by the High Court. Next date is fixed for hearing cases u/s 63 and 628.	Investigation is under progress. Two Directors namely Rajiv Vermani and Ajay Vermani are appearing before Court. Investors complaints not available with police.
7.	Star Exims Limited	Delhi	All directors are Proclaimed Offenders except Mrs. R. Dua.	Investigation is under progress. Investors complaints not available with police.
8.	Vidiani Agrotech Industries Limited	Kanpur	Next date is fixed for hearing the cases.	Investigation is under progress.
9.	Rizvi Exports Limited	Kanpur	Next date is fixed for hearing the cases.	Investigation is under progress.
10.	Siddhartha Pharmachem Ltd.	Kanpur	Next date is fixed for hearing the cases.	Investigation is under progress.
11.	Shefali Papers Limited	Kanpur	Next date is fixed for hearing the cases.	Investigation is under progress.
12.	Denim Leather Limited	Kanpur	Next date is fixed for hearing the cases.	Investigation is under progress.
13.	Carewell Hygiene Products Limited	Jalandar	The matter is being pursued in the Court and next date of hearing is fixed.	Investigation is under progress.
14.	Hindustan Tools & Forgings Limited.	Jalandar	The matter is being pursued in the Court and next date of hearing is fixed.	Mr. Vijay Kumar Gupta found innocent. The Hon'ble Court of

				SDJM, Rajpura has issued arrest warrant against Mr. Rash Goel, Abha Goel, Sodhani and Arvind Jain.
15.	Hallmark Drugs & Chemicals Limited	Jalandar	The matter is being pursued in the Court and next date of hearing is fixed.	FIR is yet to be registered by Delhi Police (the company shifted form Delhi to Punjab).
16.	Sukhchain Cements Limited	Jalandar	The matter is being pursued in the Court and next date of hearing is fixed.	Investigation is under progress.
17.	Seema Industries Limited (under liquidation)	Jalandar	The cases under 628 and 63 has been dismissed. Revision Petition has been filed. Next date is fixed for hearing of this and the case u/s 68.	Investigation is under progress.

SOUTHERN REGION:

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1.	Panggo Exports Limited	Chennai	All the accused directors have been acquitted. Appeal has already been filed before the Hon'ble High Court and is pending.	----
2.	Nagarjuna Jiyo Industries Limited	Chennai	Cases were dismissed as not served. Complaints filed afresh for serving of summons by substituted services.	----
3.	Crest World Marines Limited	Chennai	Cases were dismissed as not served. Complaints filed afresh for serving of summons by substituted services.	----
4.	Novel Finance (India) Limited	Chennai	Cases were dismissed as not served. Complaints filed afresh for serving of summons by substituted services.	----
5.	Ma Capital Market Services Limited	Chennai	Cases were dismissed as not served. Complaints filed afresh for serving of summons by substituted services. Shri RamaKrishna Raja,	----

			an ex director filed CMP before Hon'ble High Court, Madras. The HC quashed the complaints filed by ROC. S.L.P has been filed before Supreme Court and is pending.	
6.	Amigo Exports Limited	Chennai	The next hearing date is fixed.	Investigation is under progress.
7.	Unicorn Pharmaceuticals (India) Limited	Chennai	The next hearing date is fixed	Investigation is under progress.
8.	Asian Industries & Enterprises SA Limited	Chennai	The next hearing date is fixed	Investigation is under progress.
9.	Denmur Fax Rolls Limited	Coimbatore	CRP filed against the discharge order passed by the Court in two cases.	FIR not filed as the directors were appearing before the Court.
10.	Navakkarai Spinners Limited	Coimbatore	Summons/ Warrants pending against all the accused as they have not appeared before the Court. Next date of hearing is fixed.	Investigation is under progress.
11.	Shyam Printers & Publishers Limited	Coimbatore	The cases were dismissed. CRP is being filed.	Investigation is under progress.
12.	AVR Securities Limited	Coimbatore	Relief petition filed by the accused were allowed on the ground of limitation. An Appeal has been filed.	Investigation is under progress.
13.	Global Blooms India Limited	Coimbatore	Fresh summons have been issued against the accused. Next date is fixed for hearing.	Investigation is under progress.
14.	Pappilon Exports Limited)	Coimbatore	The cases were transferred to lower	FIR not filed as the

			Court. Bailable warrants issued against the accused. The case is pending.	directors appeared before the Court.
15.	Flora Wall Coverings Limited	Bangalore	Case against one accused was abated as he was reported dead. Five of the accused filed applications under sections 468 Criminal Procedure Court for dismissal of complaints .The same were dismissed. The accused has moved High Court and obtained stay. Case against one director is split up as he is residing in Italy.	Investigation is under progress.
16.	Ready Foods Limited	Bangalore	Case against one accused was abated as he was reported dead. Three accused had filed petitions for relief. Objections have been filed against the petitions.	Investigation is under progress
17.	Ocean Knits Limited	Bangalore	Complaints are not filed as the Hon'ble of the High Court on the petition filed by the directors seeking relief directed the company to examine the replies of the directors filed against SCN issued by the company	Investigation is under progress
18.	Mother Care (India) Limited	Bangalore	Complaints have not been filed as the company went into liquidation	FIR not filed as the company went into liquidation.
19.	Deccan Petroleum Products Limited	Hyderabad	EOW Court dismissed the cases. Appeal is being filed.	Central Crime Station (CCS) filed final report before the Court stating

				that the matter was mistake of fact. ROC has filed objection petition before the Court
20.	Canara Credit Limited	Hyderabad	Two accused were discharged by the Court against Criminal Petition filed by the accused. Cases against others are pending	Investigation is under progress by CCS. Raids were conducted by CID against company and directors.
21.	Sai Graha Finance & Engineering Ltd	Hyderabad	Cases are pending as directors whereabouts are not known. Next date is fixed for hearing.	Investigation is under progress by Police Authorities.
22.	Aditya Alkaloids Ltd	Hyderabad	Cases are pending as directors whereabouts are not known. Next date is fixed for hearing	Investigation is under progress by CCS.
23.	Raam Tyres Limited	Hyderabad	Complaints are under trial. Next date is fixed for hearing .stay has been granted by the High Court.	Investigation is under progress by CCS.
24.	Midwest Iron & Steels Limited	Hyderabad	Next date is fixed for hearing .stay has been granted by the High Court	Investigation is under progress by Police Authorities.
25.	Shakthi Sai Flowers & Tissues Limited	Hyderabad	Five accused have been acquitted Next date is fixed for hearing..	Investigation is under progress by CCS. Raids were conducted by CID against company and directors.
26.	Sunrise Oleo Chemicals Limited	Hyderabad	Cases resubmitted. Pending for appearance of two accused. Stay has been granted. Next date is fixed	Investigation is under progress by CCS.

			for hearing.	
27.	Aquadev India Limited	Hyderabad	Accused were acquitted. Appeal is being filed. Next date is fixed for hearing.	Raids were conducted by CID against company and directors. Four directors challenged the FIR. The Court allowed the Criminal Petition and quashed the FIR.
28.	Vini Meta Spin Steels Limited	Hyderabad	The accused were acquitted.	Investigation is under progress by Police Authorities. Raids were conducted by CID against company and directors.
29.	Auriferrous Aqua Farms Limited	Hyderabad	Five accused were acquitted. Appeal is being filed. Case against one accused is pending. Next date is fixed for hearing.	Police submitted Final Report stating that there is lack of evidence.
30.	Premier Aqua Farms Limited	Hyderabad	Cases are pending. Two accused filed compounding application before CLB	Investigation is under progress by Police Authorities.
31.	SSP Polymer Industries Limited	Hyderabad	Complaints returned by the Court for want of correct addresses. ROC has returned to auditors/bankers to inform details of the company/directors. Next date is fixed for hearing.	Investigation is under progress by Police Authorities. Ex-MD of the company was arrested. Another director was remanded to Judicial Custody.
32.	Rank Industries Limited	Hyderabad	The accused were acquitted and the copy of the order is awaited.	Investigation is under progress by Police

				Authorities
33.	Electroflames Limited	Hyderabad	The High Court has quashed the prosecution.	Investigation is under progress by Police Authorities
34.	Kamakshi Housing Finance Limited. (Name Changed To Kisha Impex Limited)	Hyderabad	One of the directors filed a writ petition to delete his name from the web site of the Ministry. Counter is being filed before the Court.	FIR is not filed as complaints filed under the Companies Act, 1956 was withdrawn before the Company was identified as a vanishing Company.
35.	Daisy Systems Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
36.	Imap Technologies Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
37.	Orpine Systems Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
38.	Sequel Soft India Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
39.	Sibar Media & Entertainment Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
40.	Sibar Software Services (India) Limited	Hyderabad	SCNs have been issued and the replies are being examined by the ROC.	FIR was filed. Registration number is yet to be received
41.	Swal Computers Limited	Hyderabad	Cases are posted for trial	FIR was filed.

				Registration number is yet to be received
42.	Visie Cybertech Limited	Hyderabad	Next date of hearing is fixed.	FIR was filed. Registration number is yet to be received

WESTERN REGION:

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1.	Hitesh Textile Mills Limited	Mumbai	Case is pending before the Court.	-----
2.	Pashupati Cables Limited	Mumbai	Case is pending before the Court.	One director was arrested and released on bail by the Court.
3.	Realtime Fin Lease Limited	Mumbai	Case is pending before the Court.	----
4.	Sparkle Foods Limited	Mumbai	Case is pending before the Court.	One director was arrested and charge sheet filed in the Court.
5.	Vipul Securities Limited	Mumbai	Case is pending before the Court.	Charge sheet was filed against two directors and cases is pending for trial
6.	Ichakalanji Soya Ltd	Mumbai	Case is pending before the Court.	----
7.	Avi Industries Limited	Mumbai	Case is pending before the Court.	Anticipatory bail was granted to one director. Anticipatory bail application submitted by two directors were rejected by the City Civil Court
8.	Rusoday & Company Limited	Mumbai	Case is pending before the Court.	Charge sheet was filed against two directors and

				the case is pending for trial.
9.	Caldyn Aircon Limited	Mumbai	Case is pending before the Court.	----
10.	Global Exhibitions Limited	Mumbai	Case is pending before the Court.	FIR is being filed by ROC Hyderabad.
11.	Walker (India) Limited	Mumbai	Case is pending before the Court.	Investigation is under progress.
12.	Lympha Laboratories Ltd.	Mumbai	Case is pending before the Court.	Investigation is under progress.
13.	Bhavna Steel Cast Limited	Ahmedabad	Case is pending before the Court.	Investigation is under progress.
14.	Frontline Financial Services Limited	Ahmedabad	Case is pending before the Court.	Investigation against one director is stayed as the director filed writ petition. He also filed report under Cr.P.C stating that three directors of the company were not involved in the offence.
15.	Naisargik Argitech (Inida) Limited	Ahmedabad	Case is pending before the Court.	Charge sheet was filed against one director and is pending.
16.	Shreeji Dyechem Limited	Ahmedabad	Case is pending before the Court.	Investigation has been stayed as the accused filed writ petition before the Court.
17.	Spil Finance Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against three directors and the same is pending.

18.	Girish Hotels Resorts and Health Farms Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against accused and is pending.
19.	Growth Agro Industries Limited	Ahmedabad	Case is pending before the Court.	Police authorities have filed final report before the Court. Notice of the Court is awaited.
20.	Ishan Infrastructures & Shelters Limited	Ahmedabad	Case is pending before the Court.	----
21.	Kesar Greenfield International Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused and the case is pending.
22.	Kome-on Communications Limited	Ahmedabad	Case is pending before the Court.	Investigation has been stayed as the accused filed writ petition before the Court after he was arrested
23.	Shri Mahalaxmi Agricultural Developments Co. Limited	Ahmedabad	Case is pending before the Court.	----
24.	Naturo Pest Limited	Ahmedabad	Case is pending before the Court.	Police Authorities filed final Report before the Court. ROC objected the report. The court directed police for further investigation in the matter.
25.	Aashi Industries Limited	Ahmedabad	Case is pending before the Court.	The matter is under investigation by CID Crime, DGP office.
26.	Manav Pharma Limited	Ahmedabad	Case is pending before the Court.	Investigation is under progress.
27.	Nishu Fincap Ltd	Ahmedabad	Case is pending before the Court.	One of the accused has

				filed writ petition in the High Court and by the order of the court investigation has been stayed.
28.	Super Domestic Machines Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused in the Metropolitan Magistrate Court .
29.	Citizen Yarns Limited	Ahmedabad	Case is pending before the Court.	Police Authorities filed final report before the Court and the Court given directions to the Police to continue investigation for search of the accused.
30.	Genuine commodities Development Co. Limited	Ahmedabad	Case is pending before the Court.	Police authorities have filed final report before the Court. Notice of the Court is awaited.
31.	Lyons Industrial Estate Enterprises Ltd	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
32.	Tirth Plastics Limited	Ahmedabad	The CJM refused to consider application under section 210 of the Cr.P.C filed by ROC for joint trial of both FIR and complaints filed under 63/68/628 of the Companies Act,1956. The Trial Court suo-moto ordered for dropping the complaints filed under the Companies Act as accused are	Charge sheet has been filed against the accused by the Police Authorities.

			similar in both the cases. Revision application is pending. Next date is fixed for hearing.	
33.	Sushil Packagings (India) Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
34.	Shree Yaax Pharma And Cosmetics Limited	Ahmedabad	Case is pending before the Court.	----
35.	Marine Cargo Company Limited	Ahmedabad	Case is pending before the Court.	Investigation is under progress.
36.	Protech Circuit Breakers Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
37.	Protech Switch Gears Limited	Ahmedabad	Case is pending before the Court.	Police authorities have filed final report before the Court. Notice of the Court is awaited.
38.	Cromakem Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
39.	Topline Shoes Limited	Ahmedabad	Case is pending before the Court.	Final report is being filed by the Police Authorities.
40.	Nuline Glassware (India) Limited. (Name changed to Puropale Creations Limited)	Ahmedabad	Case is pending before the Court.	A revision application has been filed in the Sessions Court against the Final Report granted by JMFC, Padra, Dist, Baroda. The Session Court directed JMFC Court to re-hear the

				matter.
41.	Efcon Securities Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
42.	Maha Chemicals Limited	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
43.	Rahil Investment & Finance Limited	Ahmedabad	Case is pending before the Court.	A revision application has been filed in the Sessions Court against the Final Report granted by the Metropolitan Magistrate.
44.	Gujarat Bonanza Auto And Steel Rolling Ltd	Ahmedabad	Case is pending before the Court.	Charge sheet has been filed against the accused by the Police Authorities.
45.	Rajadhiraj Industries Limited	Gwalior	Summons are not served due to non traceability of director/promoters of the company. Police are searching for the accused. Next date is fixed for hearing.	Investigations is under progress.
46.	Hi-Tech Drugs Ltd	Gwalior	The accused were released on bail and the cases pending at the stage of argument.	ACJM Court at Ratlam acquitted the accused. An appeal has been filed in the Hon'ble Court of A.D.J at Ratlam.
47.	Madhya Varat Exxoil Limited	Gwalior	Summons are not served due to non traceability of director/promoters of the company. Police are searching for the accused. Next date is fixed for hearing.	Investigation is under progress.

48.	Sterling Kalk Sand Bricks Limited	Gwalior	The accused were released on bail and the cases pending at the stage of argument	Investigation is under progress.
49.	South Asian Mushrooms Limited	Gwalior	Summons are not served due to non traceability of director/promoters of the company. Police are searching for the accused. Next date is fixed for hearing.	Investigation is under progress.

